

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 125

1274/23, 1750/2023, 2707/23, 2421/23, 2422/23, IA(I.B.C)/109(CH)2024,Appeal

No.1/Chd/Chd/2021, Appeal No.6/2023, Appeal No.7/2023,2494/23,124/2024

CP (IB) No. 73/Chd/Chd/2018

(Admitted)

IN THE MATTER OF:-

ICICI Bank

...Petitioner

Versus

Lakshmi Energy And Foods Ltd.

...Respondent

**Under Section: 7, IBC 2016, Rule 11 NCLT 2016, 60(5), Regulation 31(3), IBBI
2016, 42**

Due to paucity of time, the matter could not be taken up today, hence the matter
is adjourned to 04.06.2024.

Tanvi
24.04.2024

Sd/-
Court Officer